HCC No. 14/2020   DATED: 06TH FEBRUARY 2025

ROLLING OUT OF VCONSOL VIDEO CONFERENCING PLATFORM IN ALL THE THREE BENCHES OF THE HON'BLE HIGH COURT OF KARNATAKA FROM 10.02.2025

The Learned Advocates, Litigants, Government Officials, media and public in general are hereby informed that, the Hon'ble High Court of Karnataka is rolling out new video conferencing platform i.e., Vconsol in the place of Zoom platform for all the three Benches of the Hon'ble High Court of Karnataka by integrating with Online Digital Case Diary and Daily Causelist and same will be rolled out from 10.02.2025.

It is further informed that, the Learned Advocates, Litigants, Government Officials and public/media who desirous of participating in the Court Proceedings or of watching the same respectively shall register themselves in the Vconsol platform by going through the user manual made available in the website of the Hon'ble High Court of Karnataka and available in Vconsol Platform as such it is requested, the users shall acquaint themselves with the features of the new Vconsol video conferencing platform for seamless online appearance starting from 10.02.2025.

Please visit: https://karnatakajudiciary.vconsol.com/login for one time registration.

Please scan here to visit Vconsol Platform:

Sd/-
(K. S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

1. The Secretary, Karnataka State Bar Council for circulation among the Chairman and Members
2. The President and Secretary, Advocates' Association Bengaluru with a request to put the above information in the Notice Board
3. Office copy

User Guide for Advocates, Litigants, Government officials, Public and Media.

Vconsol Court - Karnataka

Introduction

This user guide will be handy to familiarise Vconsol Court video conferencing software. It gives a simple look to understand what and how it works.

Install the Vconsol court VC Application on the Desktop / Laptop/ Mobile Devices.

LINKS TO DOWNLOAD THE APPLICATIONS	
DESKTOP/LAPTOP	https://karnatakajudiciary.vconsol.com/downloads/
Android Mobile Devices	https://play.google.com/store/apps/details?id=com.vc.hc.karnataka
iOS Devices	https://apps.apple.com/in/app/vconsol-kahc/id1574505589

First-time login

Advocate

An Advocate can log in with their enrollment number for the first time after completing registration in the online case digital diary. Subsequently, they can log in using either their email ID, phone number, or enrollment number, as available in the database.

Litigant

A Litigant can log in with their mobile number for the first time after completing registration in the online case digital diary. Subsequently, they can log in using either their email ID or phone number as available in the database.
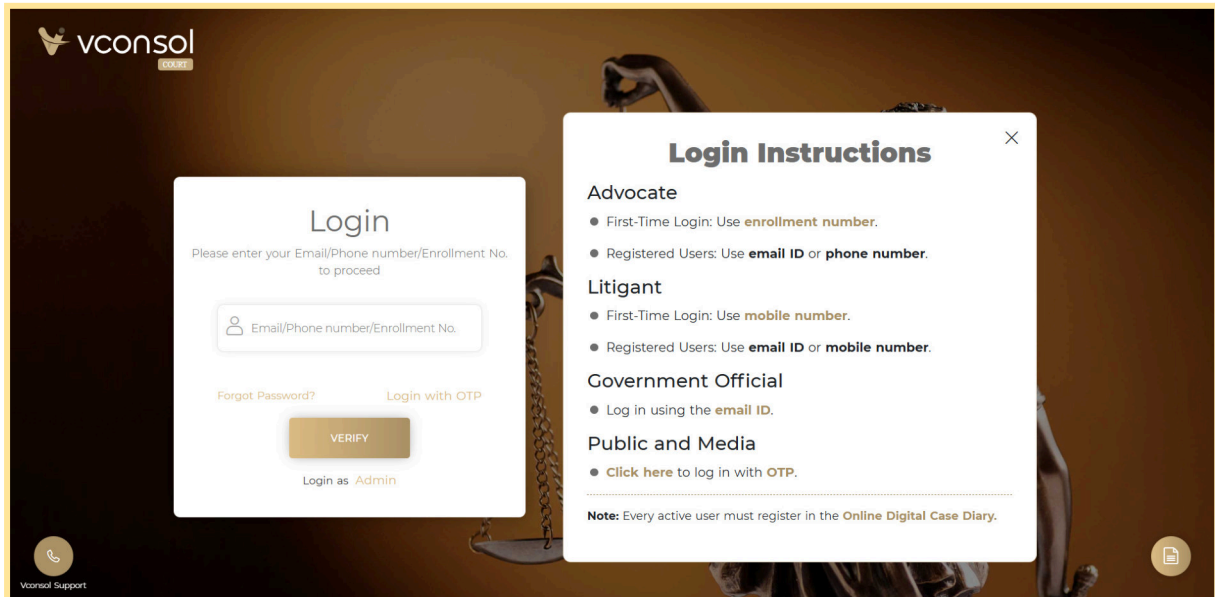
Government Official

A Government Official can log in with their email after completing registration in the online case digital diary.

Public & Media

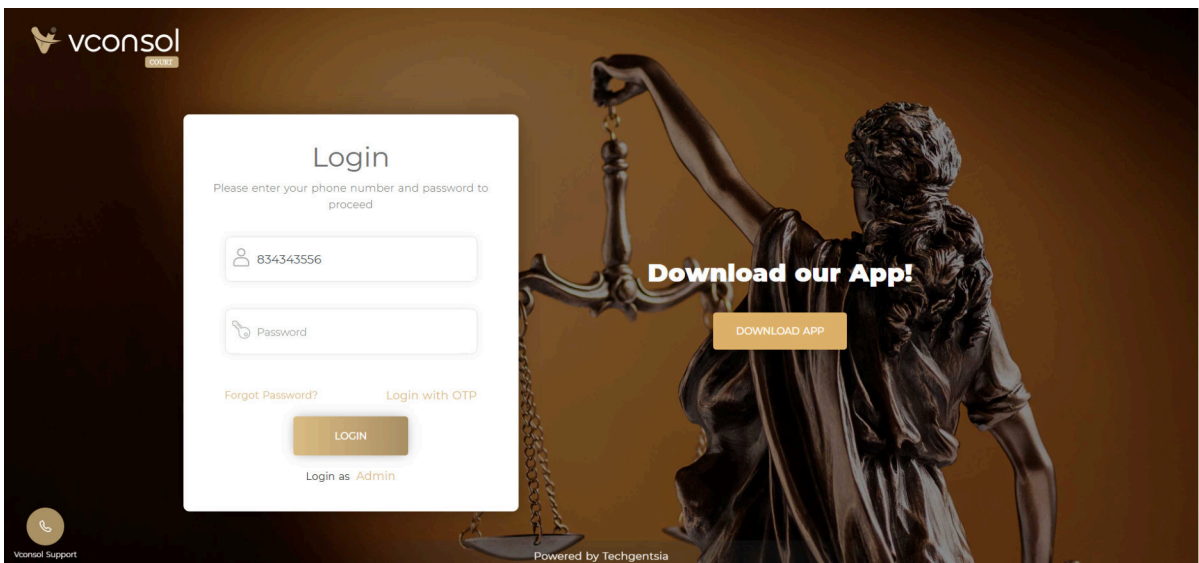The public and media users can access the application by logging in with an OTP.

1. Registration and Login

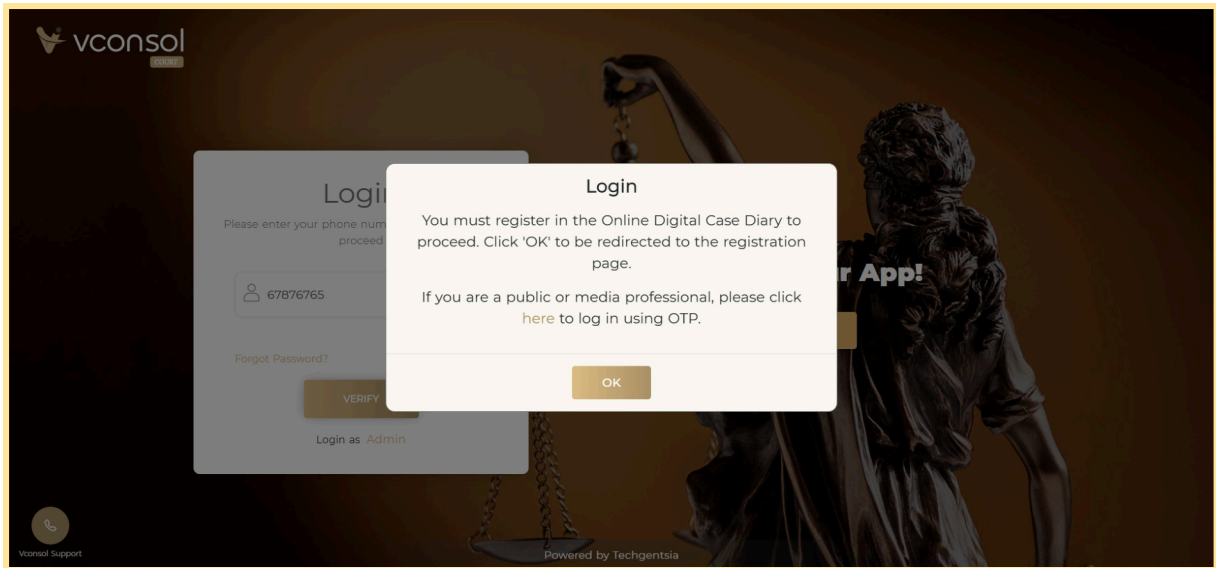**https://karnatakajudiciary.vconsol.com**

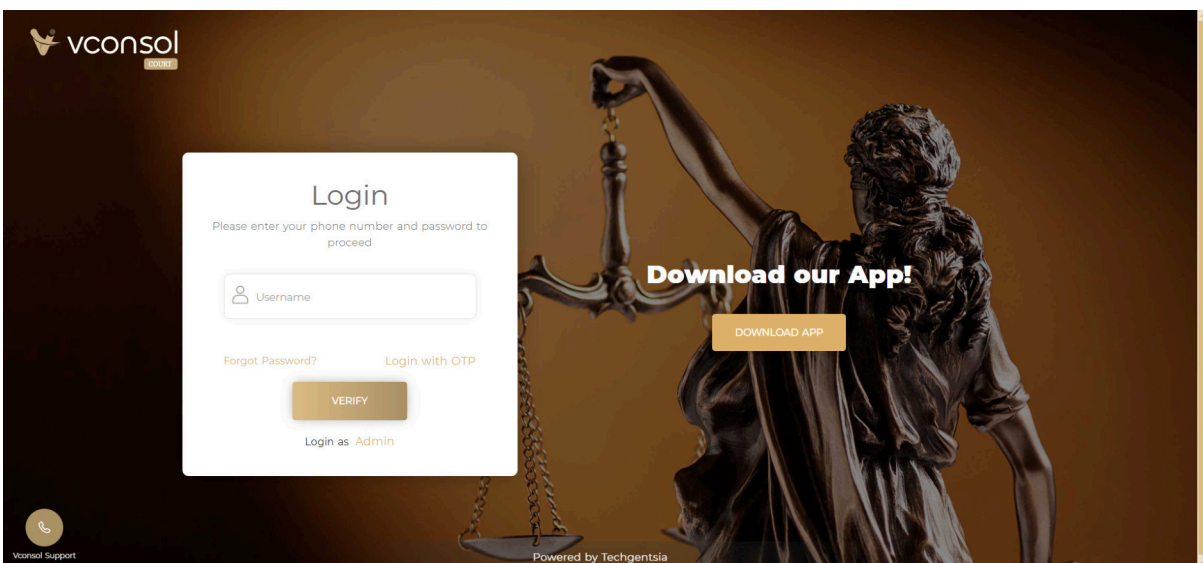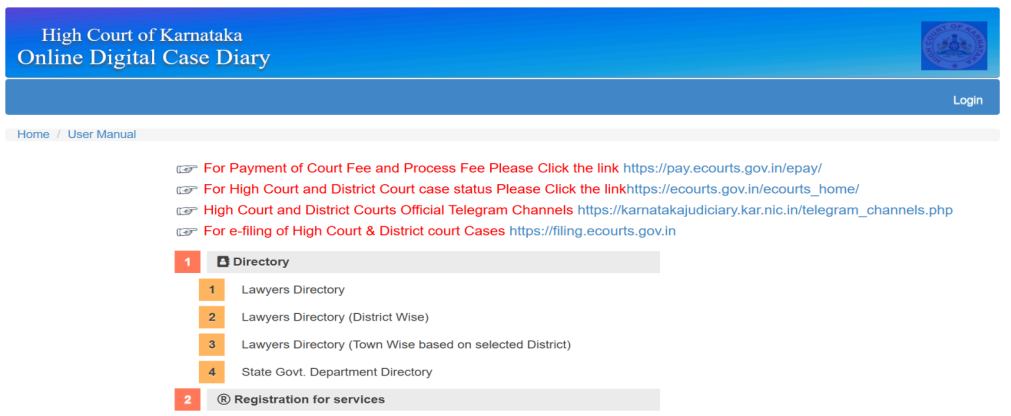1. Enter your Phone number/Email/Enrollment number into the username text field.

   ● The password entry text field will be displayed for already registered users.

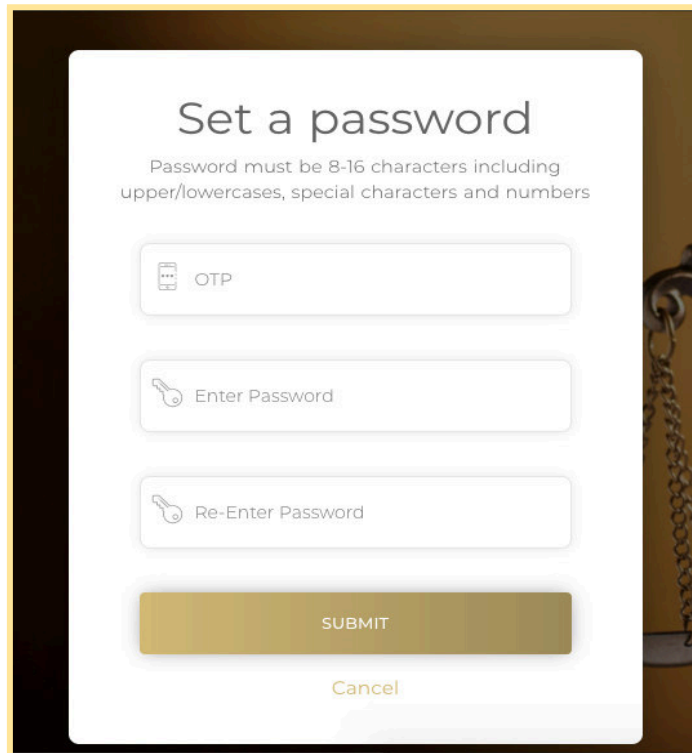   ● A pop-up message will appear when an unregistered user attempts to log in.

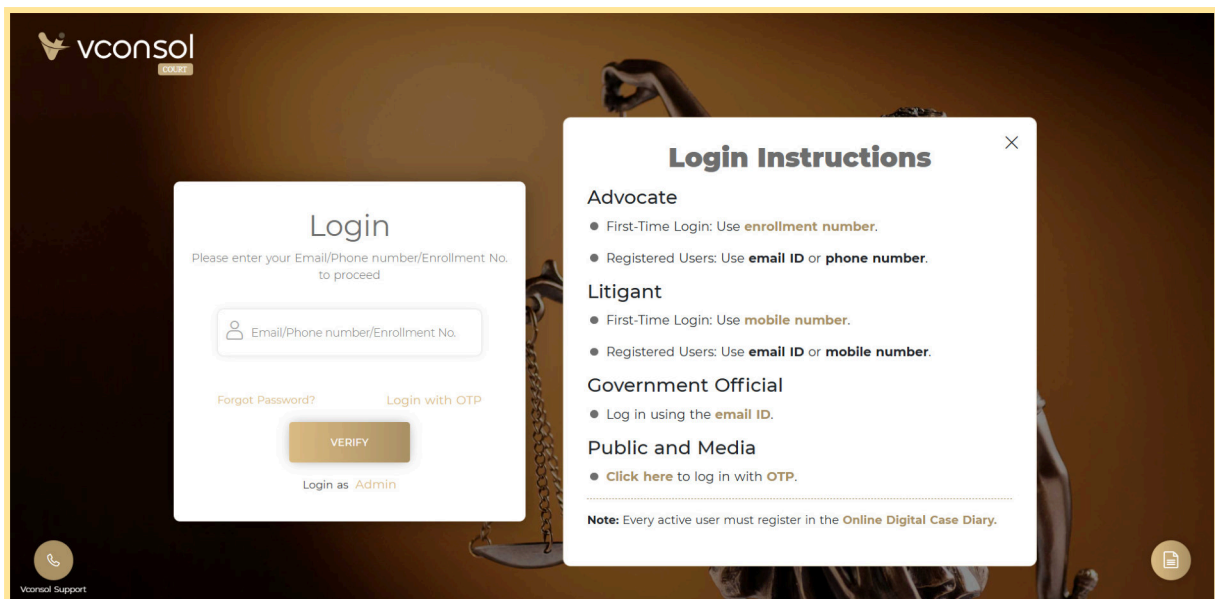When click on the **OK** button it will redirect to the **Online Digital Diary**

Enter the registered Phone number/email/enrollment number and click on the "**Verify**" button.
It will redirect to the **"Set Password"** Page.

Enter the OTP and set your password. You will be able to log in after setting your password, or you can log in using the **'Login with OTP'** option.

2. PUBLIC/MEDIA LOGIN AND REGISTRATION
https://karnatakajudiciary.vconsol.com/login-with-otp

Public/media can log in with your registered phone number as Public or Media. If you use an unregistered phone number, a popup with instructions will appear. Click on the **here** link for new registration and click on the **Ok** button to register on the Online Digital Case Diary.
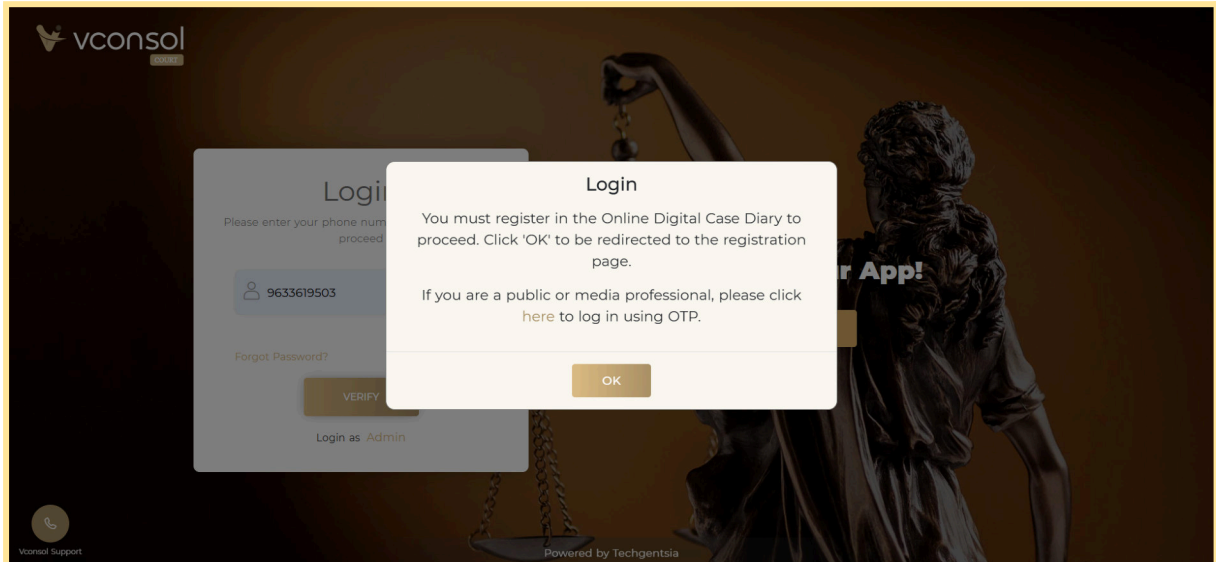
Enter your phone number and click on the "**Get OTP**" Button.
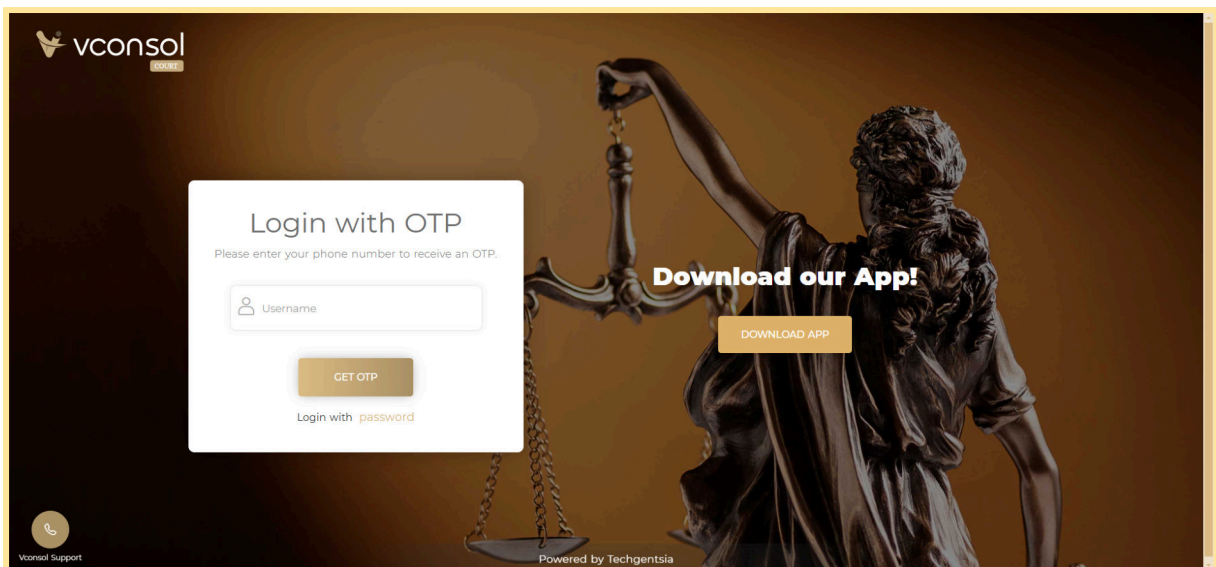
After that, it will redirect to the **Register with the OTP** page and fill up all required fields.
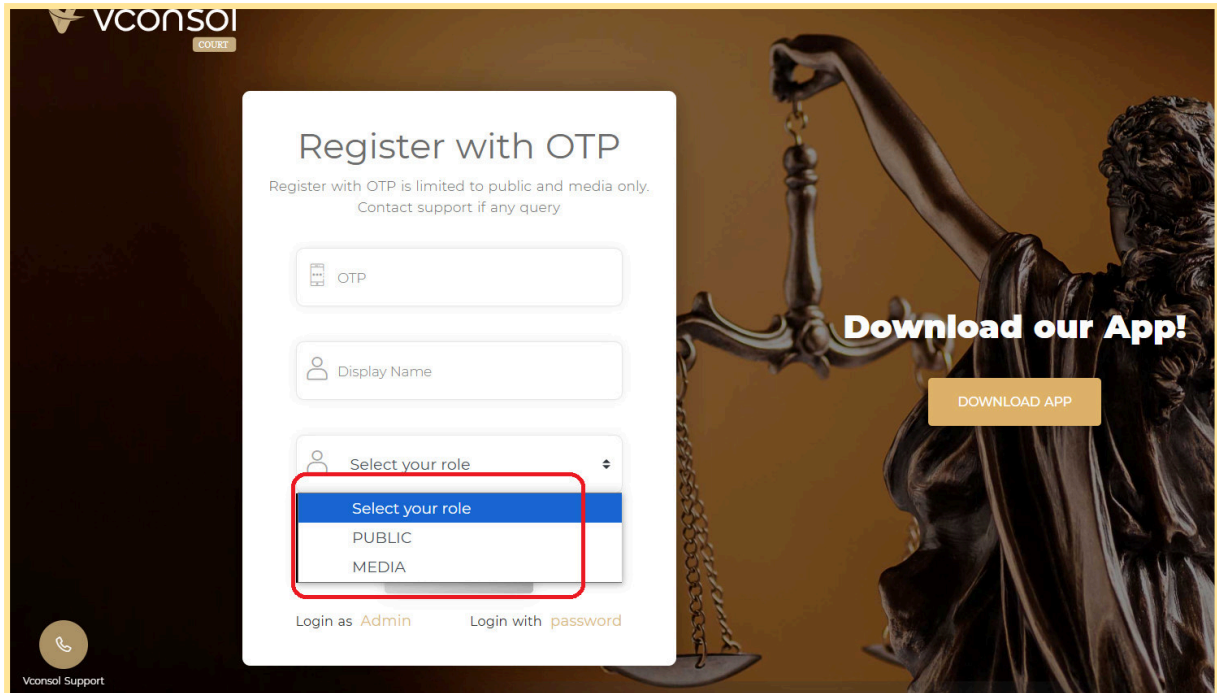
3. How to appear for a Serial Number in a Single court by an Advocate

After login, the user will be redirected to the court/bench list page

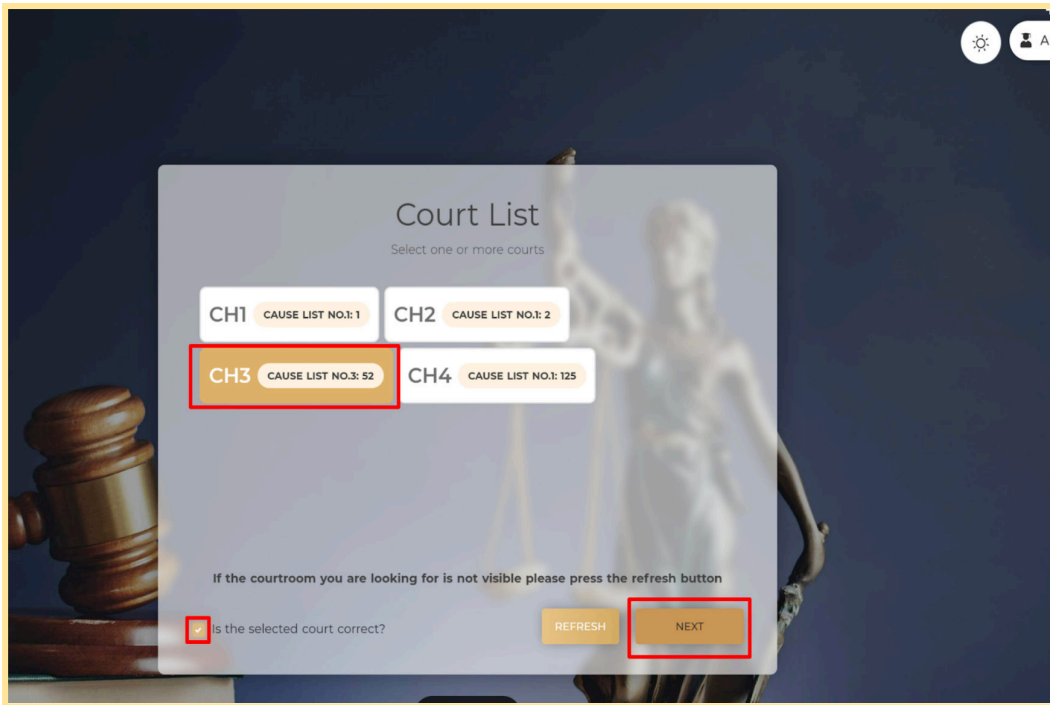Select the court/bench and click on the next button

An advocate has an option to choose the active courts where he can appear for a case. The number right to the Court name denotes the Serial numbers which are called in that court.

**Eg**: An Advocate wish to enter Court **CH3 in Bengaluru**

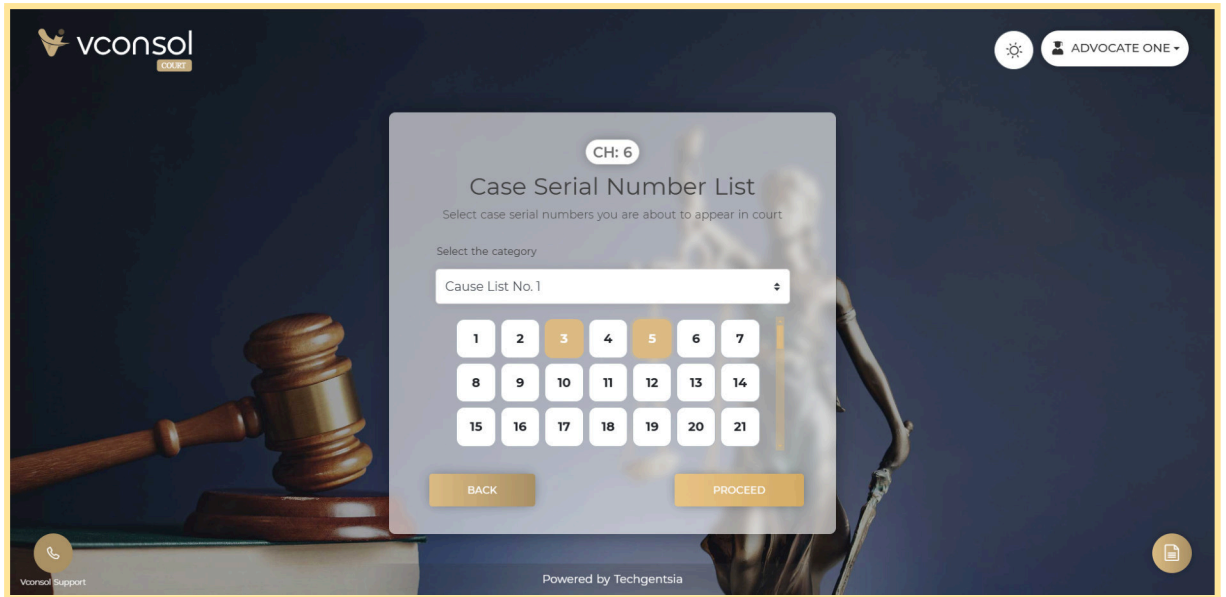First, select the court and confirm that the selected court is correct by clicking the checkbox**.**

After clicking the checkbox, the "**NEXT"** button gets active and clicks on it and will redirect to the audio/video selection page.
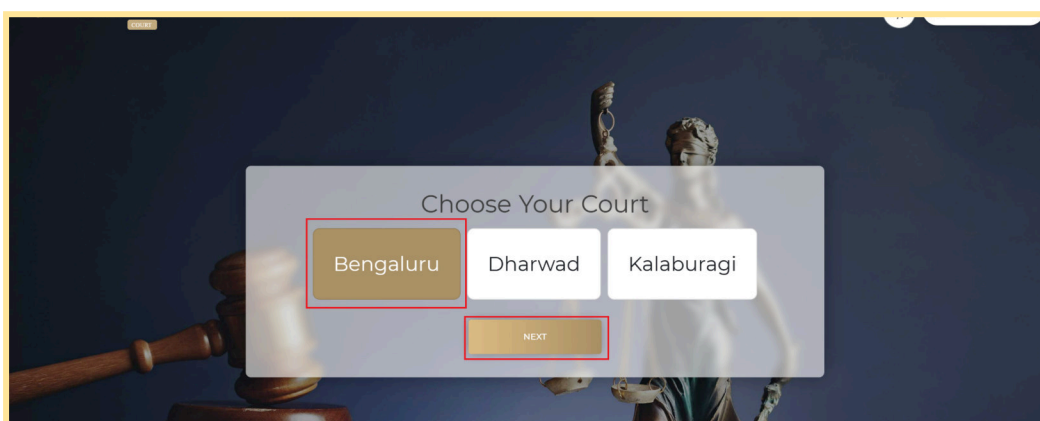
*** Note: The Client logo and court hall names displayed in the user manual are for demonstration purposes only.
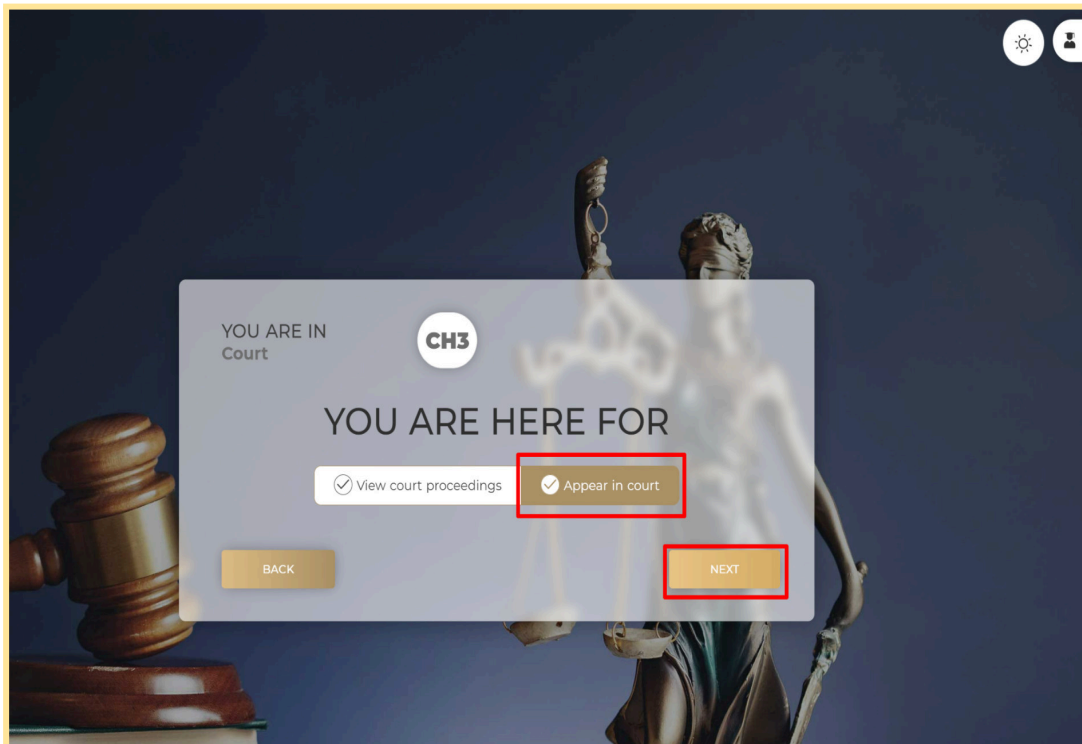
Select the Option "**Appear in Court"** and click on the Next Button

On this page, an Advocate has an option to select the **Serial Numbers** from the lists in which they wish to appear.

On clicking the **PROCEED** button you redirect to the Audio/Video input Settings Page. where you can select your audio/video devices connected to the Computer/Laptop.

Audio/Video input Settings selection page

It provides an option to select the proper audio input devices like Microphones, audio output devices such as Headphones and video input such as Cameras.

A user can enter the meeting page only after selecting the input/output devices properly.
After clicking the checkbox, the "**NEXT"** button gets active and clicks on it and will redirect to the audio/video selection page. On clicking the Proceed button you will be redirected to the meeting page.
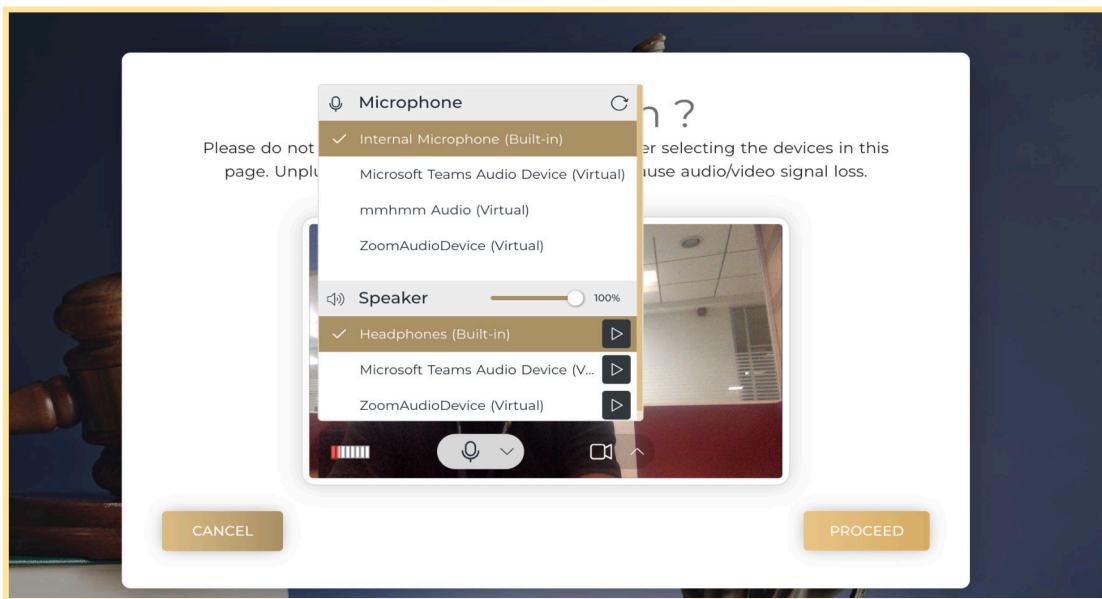

4. How to appear for Serial Number in Multiple courts by an Advocate

After login, the user will be redirected to the court list page, where available courts will be listed.

An advocate has an option to choose the active courts where he can appear for a case. The number right to the Court name denotes the Serial numbers which are called in that court.
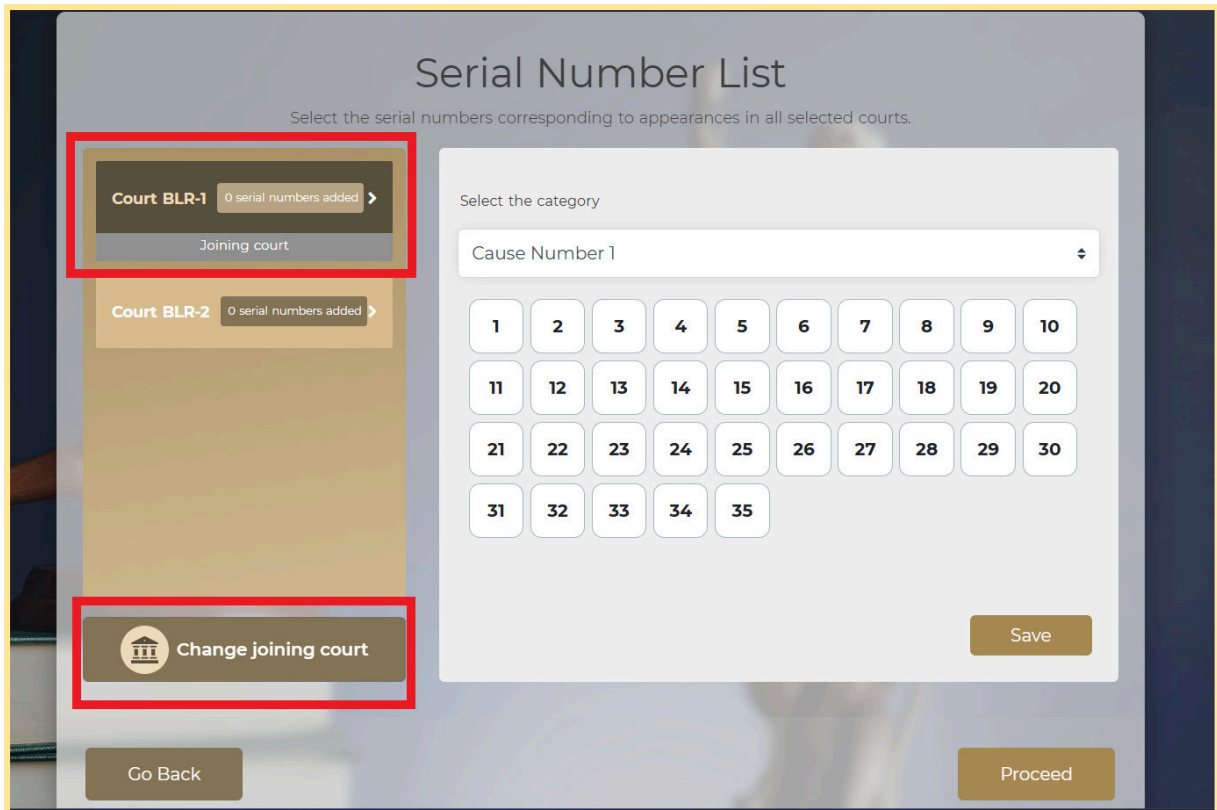
Eg: An Advocate wish to enter Courts **CH1, CH2**
First, select the courts and confirm that the selected courts are correct by clicking the checkbox**.**
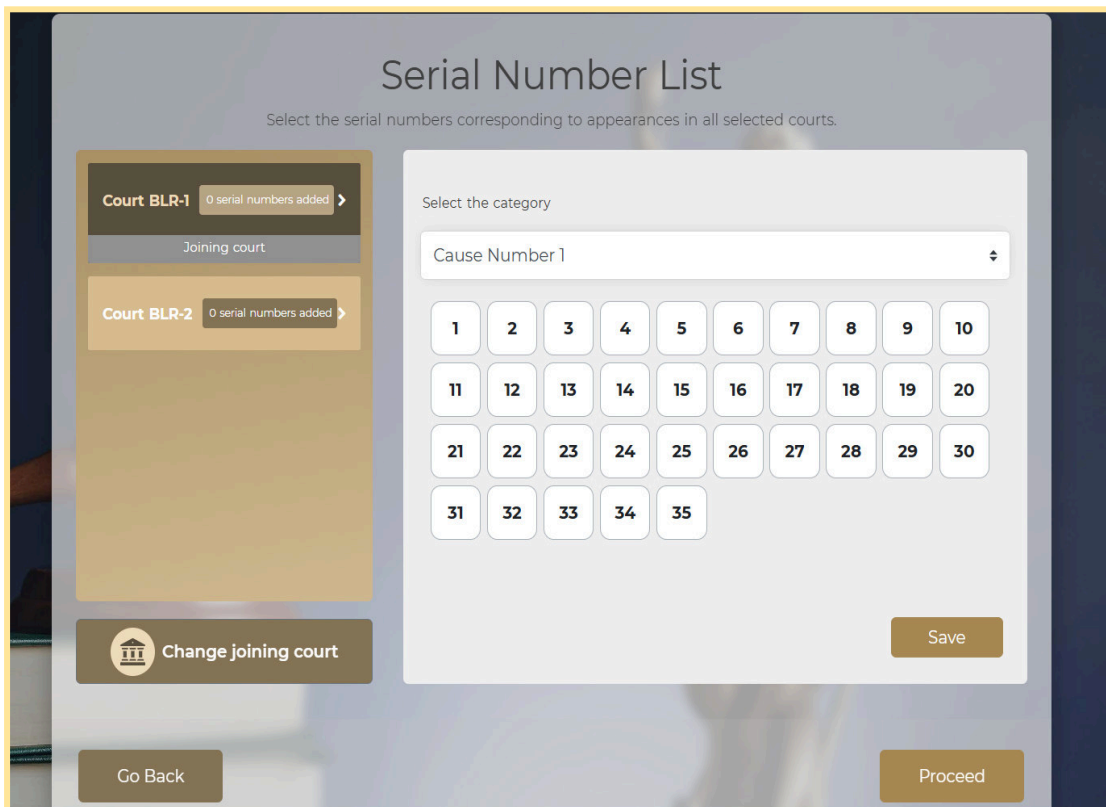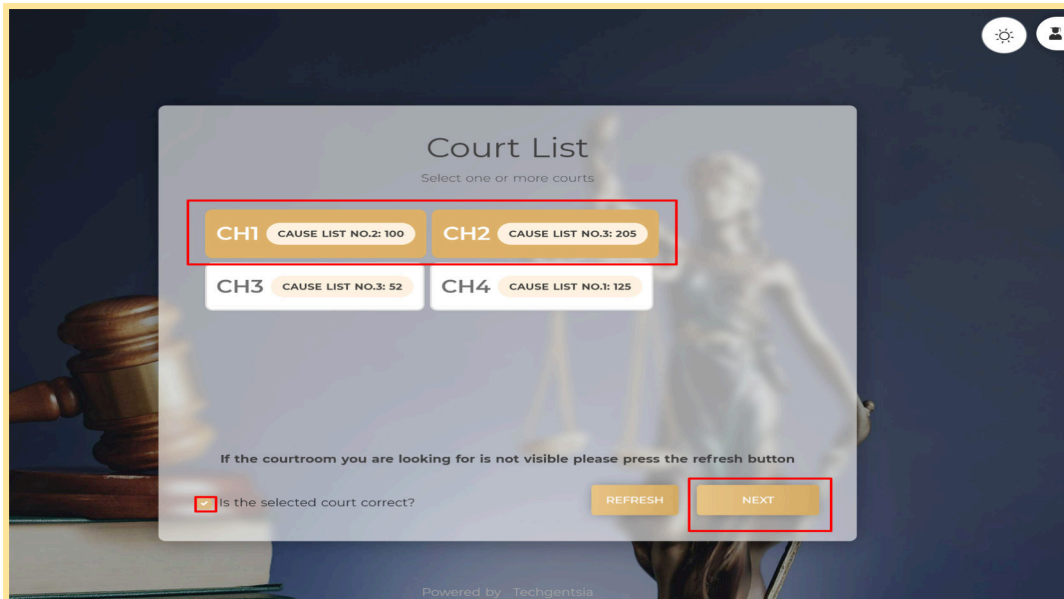
On this page, the advocate has to select and save the serial numbers to appear in court.

There is an option to select the submissions which are listed and currently active.

Change Joining court option:

This option helps to change the joining court after adding and saving the serial no.

After selecting and saving the serial number, click on the proceed button.

On clicking the Proceed button you redirect to the Audio/Video input Settings Page. where you can select your audio/video devices connected to the Computer/Laptop.

Court View for an Advocate as a Viewer.
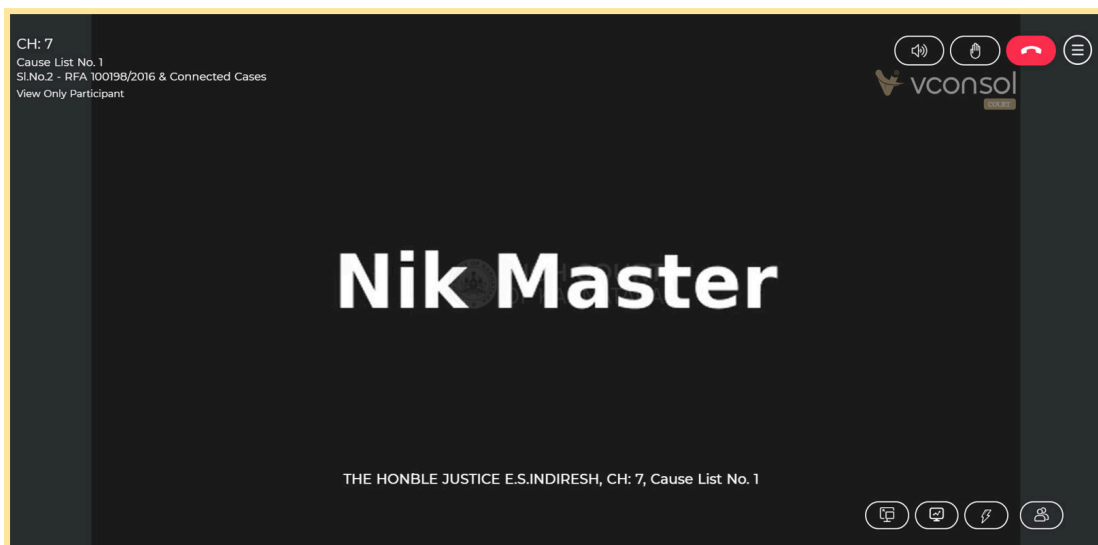
Active User Court View:

When the court Officer calls the Serial numbers selected by the advocates, they are automatically active in that particular case and appear in the court with their audio and video.
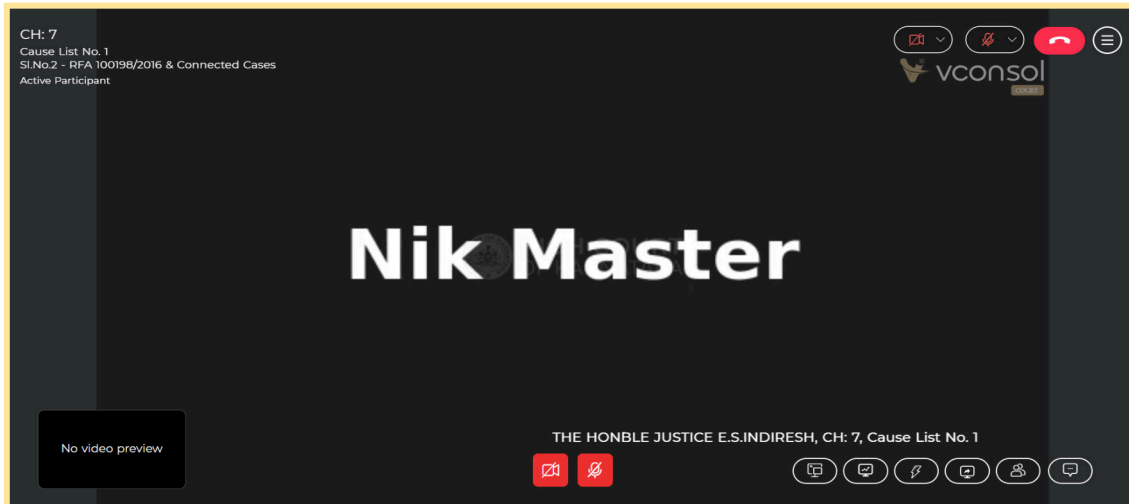
The meeting room options available for active users are:

1. **Raise hand button (For passive users)**
   It helps to notify the Court Officer to make the advocate/Party in Person/Public an Active participant. Once the Court master accepts the request the advocate will get an option to say something in that court.

2. **Exit Court button**
   It will help to exit from all the courts.

3. **Menu button**
   It helps the advocate to see all the courts active at present. An advocate can switch to other courts easily and view the proceedings happening in each court.

4. **Screen share option (For active users only)**
   By clicking this button a request is sent to the court officer side. After approving the request the user can share their screen.

**** Note: for starting screen share from the desktop app from mac requires additional permission which is to be enabled from the Security and Privacy section

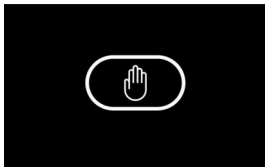**Steps to enable the screen share permission on Mac:**
   1.go to the system preference on the Mac
   2. click on Security and privacy
   3 .Select Vconsol court app from the list

6. Participant List
This button provides an option to see the active and passive participants.
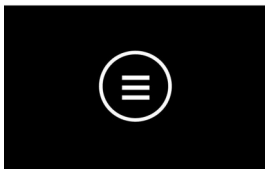
7. Flash messages
By clicking this button we can see the Flash messages from the Court officer and admin.

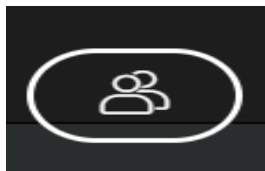→ **Hand raise request button to notify a Court master**

→ **Exit Court button**

→ **Menu button to view Active/Live Court list.**
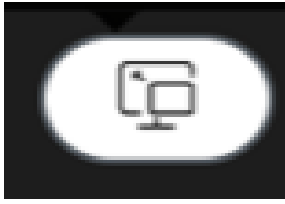
→ **Screen share button**

→ **Participant List button**

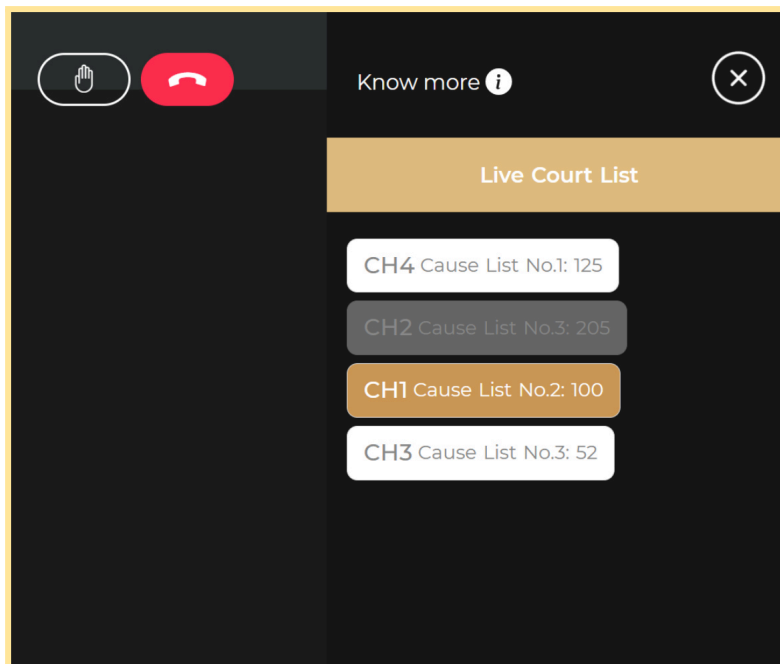→ **Flash messages**

→ **Meeting Statistics**
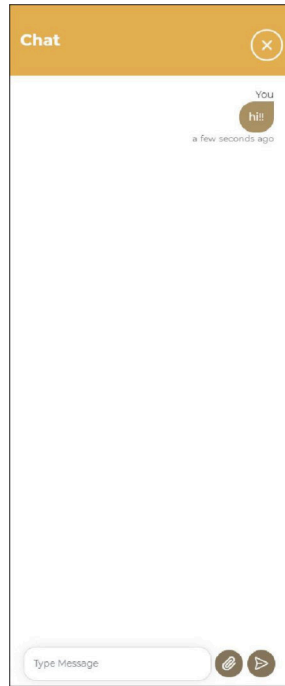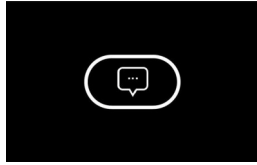
 → Picture-in-Picture

Meeting Page menu

It helps the advocate to see all the courts active at present. An advocate can switch to other courts easily and view the proceedings happening in each court.
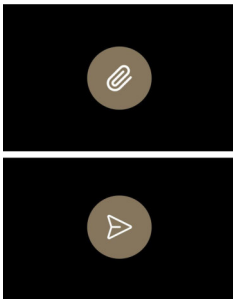
>

→ An Advocate will easily switch to other courts by clicking Active courts listed here.

→ **Chat Button**

→ **Attach file button helps to upload images, pdf files etc. up to a file size of 10 Mb.**

→ **Chat Send Button**

6. How to change/reset the password of an Advocate/Party In Person/Public

1 . Click on the forgot password link (https://karnatakajudiciary.vconsol.com/forgot-password) on the login page

2. Enter your registered phone number

3 . Enter the OTP and new password, then click the submit button.

CONCEPTUALISED & DEVELOPED BY
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